

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 04.02.2022 (FRIDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon’ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon’ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 927 of 2020	Himalayan Cast Power Pvt. Ltd. Vs. Pankaj Khaitan, Resolution Professional of Sasi Power Pvt. Ltd.	Henna George	Neeraj Kr. Gupta-R1

For Admission (Fresh Cases)

2.	Comp. App. (AT) No. 24 of 2022	Chowgule Shipbuilding Pvt. Ltd. Vs. Chowgule and Company Pvt. Ltd. & Ors.	Mahesh Agarwal	Shalaka Patil Vikash Kumar Jha
3.	Comp. App. (AT) No. 25 of 2022	Angre Port Pvt. Ltd. Vs. Chowgule and Company Pvt. Ltd. & Ors.	Mahesh Agarwal	Shalaka Patil Vikash Kumar Jha

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order of Hon’ble Chairperson

**-sd/-
Registrar**